

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO FORTY-NINE REPORTS  
(ENGLISH VERSION)**



**Tenth Lok Sabha**

**Legislative Branch-II**

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Tenth Lok Sabha)

### SECOND REPORT

(Presented on 26-2-1992)

On behalf of the Committee on Private Members' Bills and Resolutions, I having been authorised by the Committee to present the Report on their behalf, present this Second Report.

2. The Committee met on 13 January, 1992 for classification and allocation of time for discussion of Bills (*vide Appendix*) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

#### *Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time to seventy-one Bills specified in Appendix.

4. After considering all aspects of the Bill, the Committee recommend that the following Bills be placed in category 'A':—

- (1) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1991 (*Amendment of section 2*) by Shri Sharad Dighe.
- (2) The Constitution (Amendment) Bill, 1991 (*Amendment of article 311*) by Shri Sudhir Giri.
- (3) The Working Women Welfare Bill, 1991 by Kum. Uma Bharati.
- (4) The Constitution (Amendment) Bill, 1991 (*Amendment of article 29, etc.*) by Shri Sudhir Giri.
- (5) The Constitution (Amendment) Bill, 1991 (*Amendment of articles 310 and 311*) by Shri Satyagopal Misra.
- (6) The Forest Bill, 1991 by Shri Chandubhai Deshmukh.
- (7) The Agricultural Workers (Minimum Wages and Welfare) Bill, 1991 by Shri Chandubhai Deshmukh.
- (8) The Compulsory Sterilisation Bill, 1991 by Shri Rameshwar Patidar.
- (9) The Constitution (Amendment) Bill, 1991 (*Amendment of article 350A*) by Shri Syed Shahabuddin.
- (10) The One-Family One-Post (In Government Service) Bill, 1991 by Shri C.P. Mudalagiriyappa.
- (11) The Indian Penal Code (Amendment) Bill, 1991 (*Amendment of section 376*) by Shri Kashiram Rana.
- (12) The Welfare of Handicapped, Disabled and Mentally Retarded Persons Bill, 1991 by Shri C.P. Mudalagiriyappa.
- (13) The Compulsory Registration of Marriages Bill, 1991 by Shri C.P. Mudalagiriyappa.
- (14) The Constitution (Amendment) Bill, 1991 (*Insertion of new article 43B*) by Shri Bhagwan Shankar Rawat.
- (15) The Human Resources (Utilisation) Bill, 1991 by Shri S.B. Sidnal.
- (16) The National Child Welfare Board Bill, 1991 by Shri S.B. Sidnal.

- (17) The Restriction on Holidays in Public Offices Bill, 1991 by Shri S.B. Sidnal.
- (18) The Rehabilitation of Dependents of Victims of Terrorism Bill, 1991 by Prof. K.V. Thomas.
- (19) The Constitution (Amendment) Bill, 1991 (*Amendment of article 311*) by Prof. K.V. Thomas.
- (20) The Constitution (Amendment) Bill, 1991 (*Substitution of new article for article 37*) by Shri Bhogendra Jha.
- (21) The Marginal Farmers and Agricultural Workers Family Security Bill, 1991 by Kum. Uma Bharati.
- (22) The Agricultural Produce Prices Fixation Authority Bill, 1991 by Shri Bhagwan Shankar Rawat.
- (23) The Constitution (Amendment) Bill, 1991 (*Insertion of new article 31*) by Shri Sharad Dighe.
- (24) The Code of Criminal Procedure (Amendment) Bill, 1991 (*Amendment of section 125*) by Shri Syed Shahabuddin.
- (25) The Indigent Persons Welfare Bill, 1991 by Shri Syed Shahabuddin.
- (26) The Agricultural Workers (Minimum Wages and Welfare) Bill, 1991 by Shri Satyagopal Misra.

The Committee further recommend that all the remaining 45 Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

*Recommendations*

- 5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;  
13 January, 1992  


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 23 Pausa, 1913 (Saka)

AMAR ROY PRADHAN,  
*Acting Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

**APPENDIX**

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1991 ( <i>Amendment of section 2</i> ) by Shri Sharad Dighe.	114 of 1991	A	2 hours
2.	The High Court of Andhra Pradesh (Establishment of a permanent Bench at Guntur) Bill, 1991 by Shri Vadde Sobhanadreewara Rao.	94 of 1991	B	2 hours
3.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of article 58, etc.</i> ) by Shri (Pandit) Vishwanath Sharma.	107 of 1991	B	2 hours
4.	The Representation of the People (Amendment) Bill, 1991 ( <i>Amendment of section 36</i> ) by Shri Vadde Sobhanadreewara Rao.	116 of 1991	B	2 hours
5.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of Eighth Schedule</i> ) by Shri Gumanmal Lodha.	109 of 1991	B	2 hours
6.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of article 48, etc.</i> ) by Shri Gumanmal Lodha.	110 of 1991	B	2 hours
7.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of article 311</i> ) by Shri Sudhir Giri.	108 of 1991	A	2 hours
8.	The Working Women Welfare Bill, 1991 by Kum. Uma Bharati.	97 of 1991	A	2 hours
9.	The Mother's Lineage Bill, 1991 by Kum. Uma Bharati.	105 of 1991	B	2 hours
10.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of article 371</i> ) by Shri Harisinh Pratapsinh Chavda.	104 of 1991	B	2 hours
11.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1991 ( <i>Amendment of the Schedule</i> ) by Prof. K.V.Thomas.	99 of 1991	B	2 hours
12.	The Constitution (Amendment) Bill, 1991 ( <i>Insertion of new article 31</i> ) by Shri Sudhir Giri.	100 of 1991	B	2 hours
13.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of article 29, etc.</i> ) by Shri Sudhir Giri.	98 of 1991	A	2 hours
14.	The Constitution (Amendment) Bill, 1991 ( <i>Insertion of new article 184</i> ) by Shri Satyagopal Misra.	85 of 1991	B	2 hours
15.	The Constitution (Amendment) Bill, 1991 ( <i>Substitution of new Schedule for Eighth Schedule</i> ) by Shri Satyagopal Misra.	83 of 1991	B	2 hours
16.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of articles 310 and 311</i> ) by Shri Satyagopal Misra.	84 of 1991	A	2 hours

1	2	3	4	5
17.	The Forest Bill, 1991 by Shri Chandubhai Deshmukh.	86 of 1991	A	2 hours
18.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 1991 ( <i>Amendment of the Schedule</i> ) by Shri Syed Shahabuddin.	101 of 1991	B	2 hours
19.	The Agricultural Workers (Minimum Wages and Welfare) Bill, 1991 by Shri Chandubhai Deshmukh.	95 of 1991	A	2 hours
20.	The Reservation of Vacancies in Posts and Services (For Scheduled Castes and Scheduled Tribes) Bill, 1991 by Shri Chandubhai Deshmukh.	115 of 1991	B	2 hours
21.	The High Court at Madras (Establishment of a permanent Bench at Madurai) Bill, 1991 by Shri A.G.S. Rambau.	102 of 1991	B	2 hours
22.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of article 58, etc.</i> ) by Shri Mohan Singh.	121 of 1991	B	2 hours
23.	The Consumer Associations (Registration) Bill, 1991 by Prof. Ram Kapur.	133 of 1991	B	2 hours
24.	The Compulsory Sterilisation Bill, 1991 by Shri Rameshwar Patidar.	118 of 1991	A	2 hours
25.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of article 350A</i> ) by Shri Syed Shahabuddin.	123 of 1991	A	2 hours
26.	The Medical Termination of Pregnancy (Amendment) Bill, 1991 ( <i>Amendment of sections 3 and 4</i> ) by Kum. Uma Bharati.	127 of 1991	B	2 hours
27.	The One-Family One-Post (In Government Service) Bill, 1991 by Shri C.P. Mudalagiriyappa.	150 of 1991	A	2 hours
28.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of article 171</i> ) by Shri Uttamrao Patil.	149 of 1991	B	2 hours
29.	The Medical Termination of Pregnancy (Amendment) Bill, 1991 ( <i>Amendment of sections 3 and 4</i> ) by Shrimati Sumitra Mahajan.	130 of 1991	B	2 hours
30.	The Indian Penal Code (Amendment) Bill, 1991 ( <i>Amendment of section 176</i> ) by Shri Kashiram Rana.	120 of 1991	A	2 hours
31.	The Compulsory Military Training Bill, 1991 by Shri C.P. Mudalagiriyappa.	129 of 1991	B	2 hours
32.	The Welfare of Handicapped, Disabled and Mentally Retarded Persons Bill, 1991 by Shri C.P. Mudalagiriyappa.	128 of 1991	A	2 hours
33.	The Compulsory Registration of Marriages Bill, 1991 by Shri C.P. Mudalagiriyappa.	132 of 1991	A	2 hours
34.	The Constitution (Amendment) Bill, 1991 ( <i>Insertion of new article 48B</i> ) by Shri Bhagwan Shankar Rawat.	147 of 1991	A	2 hours

1	2	3	4	5
35.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1991 ( <i>Amendment of section 2, etc.</i> ) by Dr. Laxminarayan Pandey.	153 of 1991	B	2 hours
36.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1991 ( <i>Amendment of the Schedule</i> ) by Shri Uttamrao Patil.	117 of 1991	B	2 hours
37.	The Forest (Conservation) Amendment Bill, 1991 ( <i>Amendment of section 2, etc.</i> ) by Shri Rameshwar Patidar.	131 of 1991	B	2 hours
38.	The Human Resources (Utilisation) Bill, 1991 by Shri S.B. Sidnai.	126 of 1991	A	2 hours
39.	The Youth Welfare Bill, 1991 by Shri S.B. Sidnai.	139 of 1991	B	2 hours
40.	The National Child Welfare Board Bill, 1991 by Shri S.B. Sidnai.	138 of 1991	A	2 hours
41.	The Restriction on Holidays in Public Offices Bill, 1991 by Shri S.B. Sidnai.	122 of 1991	A	2 hours
42.	The Rehabilitation of Dependents of Victims of Terrorism Bill, 1991 by Prof. K.V. Thomas.	145 of 1991	A	2 hours
43.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of article 311</i> ) by Prof. K.V. Thomas.	140 of 1991	A	2 hours
44.	The Code of Criminal Procedure (Amendment) Bill, 1991 ( <i>Amendment of section 2, etc.</i> ) by Shri R. Ramasamy.	137 of 1991	B	2 hours
45.	The Consumer Protection (Amendment) Bill, 1991 ( <i>Amendment of section 2, etc.</i> ) by Prof. Ram Kapse.	148 of 1991	B	2 hours
46.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of article 370</i> ) by Kum. Uma Bharati.	125 of 1991	B	2 hours
47.	The High Court at Bombay (Establishment of a permanent Bench at Pune) Bill, 1991 by Shri Anna Joshi.	93 of 1991	B	2 hours
48.	The High Court at Calcutta (Establishment of a permanent Bench at Siliguri) Bill, 1991 by Shri Piyus Tiraky.	119 of 1991	B	2 hours
49.	The Constitution (Amendment) Bill, 1991 ( <i>Substitution of new article for article 37</i> ) by Shri Bhogendra Jha.	54 of 1991	A	2 hours
50.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of articles 343 and 348</i> ) by Shri Bhogendra Jha.	58 of 1991	B	2 hours
51.	The Indian Medicine Central Council (Amendment) Bill, 1991 ( <i>Amendment of section 2, etc.</i> ) by Shri Ram Naik.	177 of 1991	B	2 hours
52.	The Marginal Farmers and Agricultural Workers Family Security Bill, 1991 by Kum. Uma Bharati.	96 of 1991	A	2 hours
53.	The Agricultural Produce Prices Fixation Authority Bill, 1991 by Shri Bhagwan Shankar Rawat.	178 of 1991	A	2 hours
54.	The Constitution (Amendment) Bill, 1991 ( <i>Insertion of new article 31</i> ) by Shri Sharad Dighi.	164 of 1991	A	2 hours

1	2	3	4	5
55.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1991 ( <i>Amendment of the Schedule</i> ) by Shri Sharad Dighe.	160 of 1991	B	2 hours
56.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 1991 ( <i>Amendment of the Schedule</i> ) by Prof. K.V. Thomas.	170 of 1991	B	2 hours
57.	The High Court at Guwahati (Establishment of a permanent Bench at Imphal) Bill, 1991 by Shri Y. Yaima Singh.	165 of 1991	B	2 hours
58.	The Extradition (Amendment) Bill, 1991 ( <i>Amendment of section 2</i> ) by Shri P.C. Thomas.	174 of 1991	B	2 hours
59.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1991 by Shri P.C. Thomas.	180 of 1991	B	2 hours
60.	The Constitution (Amendment) Bill, 1991 ( <i>Insertion of new article 184</i> ) by Shri Bhagwan Shankar Rawat.	169 of 1991	B	2 hours
61.	The Destitute Women Welfare Bill, 1991 by Shri Bhagwan Shankar Rawat.	179 of 1991	B	2 hours
62.	The High Court at Allahabad (Establishment of a permanent Bench at Agra) Bill, 1991 by Shri Bhagwan Shankar Rawat.	161 of 1991	B	2 hours
63.	The High Court of Orissa (Establishment of a permanent Bench at Bolangir) Bill, 1991 by Shri Sarat Chandra Pattanayak.	162 of 1991	B	2 hours
64.	The Constitution (Amendment) Bill, 1991 ( <i>Substitution of new article for article 371</i> ) by Shri Sarat Chandra Pattanayak.	181 of 1991	B	2 hours
65.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of Eighth Schedule</i> ) by Dr. K.D. Jeswani.	168 of 1991	B	2 hours
66.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1991 ( <i>Amendment of the Schedule</i> ) by Shri P.C. Thomas.	176 of 1991	B	2 hours
67.	The Code of Criminal Procedure (Amendment) Bill, 1991 ( <i>Amendment of section 125</i> ) by Shri Syed Shahabuddin.	172 of 1991	A	2 hours
68.	The Indigent Persons Welfare Bill, 1991 by Shri Syed Shahabuddin.	175 of 1991	A	2 hours
69.	The Constitution (Amendment) Bill, 1991 ( <i>Amendment of article 81</i> ) by Shri Syed Shahabuddin.	171 of 1991	B	2 hours
70.	The Agricultural Workers (Minimum Wages and Welfare) Bill, 1991 by Shri Satyagopal Misra.	163 of 1991	A	2 hours
71.	The Public Interest Litigation Bill, 1991 by Dr. P. Vallal Perumal.	82 of 1991	B	2 hours